

2. The respondents mentioned that it is due to financial stringency that payment could not be released so far and same will be released shortly. Payment in respect of monthly pension are however being paid regularly.

3. Matter has been heard at length.

4. It is seen that around 15 months delay has already happened in payment of retiral dues as well as bonus. It nearly takes 3 months time post-retirement to release these dues. The applicant has been denied use of money which was legitimately due to him for such period of delay. Same holds true for bonus also.

5. In keeping with above, the respondents are directed to release the payments in respect of gratuity, commuted value of pension, Group Insurance Scheme and bonus for the year 2016-17, along with interest at GPF rate for the entire period of delay from the date of retirement deducting 3 months time.

6. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

/akshaya/